

OFFICE OF THE DISTRICT JUDGE OF BIRBHUM AT SURI

ENGLISH \_\_\_\_\_ DEPARTMENT

No. 160 / Stt.

From : Shri Supratim Bhattacharya,  
District Judge,  
Birbhum.

To : The Registrar General,  
Hon'ble High Court, Appellate Side,  
Calcutta - 1.

Dated, Suri, the 5th day of May, 2016.

Sub : Updation of data in the Court's website.

Sir,

In compliance with the Hon'ble Court's letter no. 210-RG dated. 20.01.2016, on the subject cited above, I have the honour to furnish the upto date data of this Judgeship till 30.04.2016, under serial no. 2 to 4 in the prescribed format, for favour of the Hon'ble Court's kind perusal.

Encl: 1 sheet.

Yours faithfully,

*Supratim Bhattacharya*

District Judge  
Birbhum.

PENDENCY / ARREARS IN THE STATE OF WEST BENGAL  
FOR THE MONTH OF APRIL, 2016

HIGH COURT

Sl No.	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1																					

SUBORDINATE COURTS

Sl No.	Opening Balance			Institution during the month			Disposal during the month			Closing Balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of Cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	13,712	34,909	48,621	360	1,552	1,912	390	1,660	2,050	13,682	34,801	48,483	0.21 % decrease	0.30 % decrease	0.51 % decrease	78	124	202	3,164	7,852	11,016

3 (a)	Whether any Statewide/ Regional Conference held during the month	No
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3 (b)	Number of Officers who participated in the said conference	Not applicable
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3 (c)	Have any targets been fixed and indicated to the participant officers, if so, what are the targets ?	Not applicable
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4	What is the progress made on those targets district-wise	Not applicable
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*Supratim Bhattacharya*  
District Judge  
Birbhum.